

[Shri Om Mehta]

Baroda on the 14th August, 1972.

- (ii) Memorandum of Action taken on the Report. [Placed in Library. See No. C-8838/74].

NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT, 1955

SHRI PRABHUDAS PATEL: I beg to lay on the Table a copy of Notification No. G.S.R. 684(E), (Hindi and English versions) published in Gazette of India dated the 9th December, 1974

under sub-section (6) of section 3 of the Essential Commodities Act, 1955. [Placed in Library. See No. LT-8839/74].

STATEMENTS SHOWING ACTION TAKEN BY GOVERNMENT ON ASSURANCES, ETC. GIVEN DURING VARIOUS SESSIONS OF LOK SABHA

SHRI B. SHANKARANAND: I beg to lay on the Table the following statements showing the action taken by the Government on various assurances, promises and undertakings given by the Ministers during the various sessions of Lok Sabha:—

Fourth Lok Sabha

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|-------------------------|-----------|----------|----------|-------|
| (i) Statement No. XXVI | | Eleventh | Session, | 1970. |
| (ii) Statement No. XXXI | | Twelfth | Session, | 1970. |

Fifth Lok Sabha

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|---------------------------|-----------|----------|----------|-------|
| (iii) Statement No. XXXIV | | Second | Session, | 1971. |
| (iv) Statement No. XXV | | Fourth | Session, | 1972. |
| (v) Statement No. XVII | | Fifth | Session, | 1972. |
| (vi) Statement No. XV | | Sixth | Session, | 1972. |
| (vii) Statement No. XVIII | | Seventh | Session, | 1973. |
| (viii) Statement No. XII | | Eighth | Session, | 1973. |
| (ix) Statement No. X | | Ninth | Session, | 1973. |
| (x) Statement No. XI | | Tenth | Session, | 1974. |
| (xi) Statement No. IV | | Eleventh | Session | 1974. |
| (xii) Statement No. I | | Twelfth | Session, | 1974. |

[Placed in Library, See No. LT-8840/74].

REVIEW AND ANNUAL REPORT OF MANGANESE ORE (INDIA) LTD., NAGPUR FOR 1972-73

THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION AND SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI ARVIND NETAM): On behalf of Shri Sukhdev Prasad, I beg to lay on the Table a copy each of the following papers (Hindi and English versions)

under sub-section (1) of section 619A of the Companies Act, 1956:—

- (i) Review by the Government on the working of the Manganese Ore (India) Ltd., Nagpur for the year 1972-73
- (ii) Annual Report of the Manganese Ore (India) Ltd., Nagpur, for the year 1972-73 along with the Audited Accounts